

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
STARRED QUESTION NO.205
ANSWERED ON 08.08.2023

WITHHOLDING OF PAYMENTS TO SMALL ENTERPRISES BY TANGEDCO

205 SHRI RAJMANI PATEL:

Will the Minister of **Power** be pleased to state:

- (a) whether Government has received representations from small enterprises for withholding of payments by Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for procurement of energy meters;
- (b) whether the Union Government and REC Ltd. have funded the TANGEDCO for procurement of energy meters; and
- (c) if so, the steps Government and REC Ltd. have taken on the representations of small enterprises for release of legitimate dues without any further delay?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO.205 FOR REPLY ON 08.08.2023 REGARDING WITHHOLDING OF PAYMENTS TO SMALL ENTERPRISES BY TANGEDCO ASKED BY SHRI RAJMANI PATEL.

(a) : Yes, Sir, a representation from M/s. Capital Power Systems Ltd dated 18.07.2023 with forwarding letter from Shri Naranbhai J. Rathwa, Hon'ble Member of Parliament (Rajya Sabha) dated 18.07.2023 has been received, regarding release of balance 30% payment on account of supply of energy meters to TANGEDCO, Chennai, which was deducted towards failure of random sample of meters.

The procurement of above meters was done in the year 2012-14 and funding was arranged by TANGEDCO from its own resources and not through financial assistance from Government of India or its institutions i.e. REC & PFC.

(b) : Details of funding provided to TANGEDCO by Central Government/ REC/ PFC for procurement of meters is detailed as below:

(i) An amount of Rs. 190.99 Crore was disbursed under Integrated Power Development Scheme (IPDS) by Government of India for installation of 25,16,056 consumer meters; 1,206 Feeder meter; 46,000 DT meters and 2,055 boundary meters.

(ii) REC Ltd funded Loan Schemes to TANGEDCO for procurement of energy meters for three schemes sanctioned, on 24.03.2020. The total Sanctioned loan amount was Rs.187.49 Crore, out of which the disbursed amount was Rs.186.40 Crore (99%). These three schemes stand closed as on 28.03.2023. Also, REC has funded loan schemes to TANGEDCO for replacement of 11,95,856 nos. of electromechanical meters to static meters under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for a sanctioned loan of Rs.119.66 Crore, out of which, the disbursed amount was Rs.110.46 Crore. The above scheme has also been closed.

(iii) As per TANGEDCO, for the project of installing energy meters by M/s. Chennai Smart city Ltd, the share of Central Government and State Government was 50% each. Under this project, 1,42,069 nos. of meters were to be installed for which funding from Government of India was Rs. 43 Cr. only. As on date, 1,26,335 nos. of meters have installed.

(c) : The matter regarding outstanding dues in respect of procurement of energy meters from TANGEDCO's own resources relates to the contractual obligations between the contracting suppliers and TANGEDCO. Hence, the representation of M/s Capital Power Systems Ltd with forwarding letter by Hon'ble MP Shri. Narenbhai J. Rathwa vide letter Dt 18.07.2023, has been forwarded to TANGEDCO for taking further necessary action at their end.
